

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

NOTIFICATION

No: 30 NG Dated: 11/04/2018

It is hereby notified for information of all concerned that the High Court of Jammu and Kashmir and the Courts Subordinate to it, shall function for the Summer Session-2018, with effect from 1st May, 2018, as per the time schedule, notified hereunder :-

Office Hours:

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|------------------------------|--------------------------|
| 1. High Court wing, Srinagar | 10:00 A.M. to 05:00 P.M. |
| 2. High Court Wing, Jammu | 08:00 A.M. to 02:00 P.M. |

Court Hours:

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|------------------------------|---|
| 1. High Court wing, Srinagar | 10:30 A.M. to 01:00 P.M.
02.00 P.M. to 04.30 P.M. |
| 2. High Court wing, Jammu | 08: 30 A.M. to 10:30 A.M.
11.00 A.M. to 01:30 P.M. |

Office Timing of Subordinate Courts at Jammu/Srinagar.

- a) Subordinate Courts of Jammu Province 08:00 A.M to 01:30 PM (except Courts located at Kishtwar, Batote, Banihal, Gool, Bani, Ukhral and in the Judicial District Bhaderwah)
- b) Subordinate Courts of Kashmir Province 10:00 A.M to 04:30 P.M. and Courts located at Kishtwar, Batote, Banihal, Gool, Bani, Ukhral and in the Judicial District Bhaderwah.

By Order;

(Sanjay Dhar)
Registrar General

No: 1242-1346/NR Dated: 11/04/2018

Copy to the:-

1. Secretary General, Supreme Court of India, New Delhi
2. Secretary to Government, LJ&PA, Civil Secretariat, Jammu
- 3-23. Registrar, High Court _____
24. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
25. Advocate General, J&K, Jammu
26. Registrar Vigilance, High Court of J&K, Jammu
- 27-28. Registrar Judicial, High Court Wing, Srinagar/Jammu.

- 29-50. Principal District & Sessions Judge,
Jammu/Udhampur/Kathua/Rajouri/Poonch/Bhaderwah/Samba/
Reasi/Kishtwar/Ramban/Srinagar/Budgam/Anantnag/Baramulla/
Kupwara/Pulwama/Leh/Kargil/Kulgam/Anantnag/Shopian/Bandipora.
51. President, Bar Association, High Court, Jammu/Srinagar.
- 52-53. Addl. Advocate General, J&K Srinagar/Jammu.
- 54-62. Secretary to Hon'ble Mr. Justice
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63. Bench Secretary to His Lordship Hon'ble the Acting Chief Justice
64. Accountant General, J&K, Srinagar.
65. Deputy Accountant General, J&K, Jammu.
- 66-67. Director Information, Srinagar/Jammu.
68. Central Project Coordinator, e-Court, High Court of J&K, Jammu, for uploading the same on the official website of the High Court.
- 69-90. Secretary Bar Association, Jammu / Udhampur / Kathua / Rajouri / Poonch / Bhaderwah / Samba / Reasi / Kishtwar / Ramban / Srinagar / Budgam / Anantnag / Baramulla / Kupwara / Pulwama / Leh / Kargil / Kulgam / Anantnag / Shopian / Bandipora.
- 91-92. Station Director, Radio, Doordarshan Kendra, Jammu/Srinagar
- 93-94. Station Director, Radio Kashmir, Jammu/ Srinagar, for announcement.
- 95-96. Sr. News Editor, Doordarshan Kendra, Srinagar/Jammu, for announcement.
- 97-98. Post Master General, Srinagar/Jammu
99. Treasury Officer, Civil Secretariat, Jammu
- 100-101. Protocol Officer, High Court, Jammu/Srinagar
- 102-103. Manager, Government Press, Jammu/Srinagar, for Publication in the next issue of Government Gazette.
104. Chief Accounts Officer, High Court of J&K, for information and necessary action

Registrar General

11/4/18